## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 117(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRUBUS AL ON 12.08.2016

NAME OF THE COMPANY:

Mrs. Harjeet Kaur & Ors.

V/s.

M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

NAME DESIGNATION REPRESENTATION SIGNATURE

ABMISHER MALHORA Pelitioners 2 ANKIT CHATURVEDI

## Order

The matter has been passed over twice. Accordingly, a request for adjournment has been made.

List on 16.8.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

12th August, 2016 (P.K. Sud)